

Annexure 3														
Name of the corporate debtor: Future Brands Limited														
Date of commencement of CIRP: 16-06-2026														
List of Creditors Updated on: 16-07-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union Bank of India	23.06.2026	2,61,70,49,065.60	2,50,96,47,883.73	Secured			No	50.53			10,74,01,182		The penal compounding charges have not admitted
2	Punjab National Bank (Mumbai)	25.06.2026	1,04,27,20,810.27	1,04,27,20,810.27	Secured			No	21.00					The amount has been provisionally admitted based on the document
3	IFCI Limited	30.06.2026	25,07,16,668.00	25,07,16,668.00	Secured			No	5.05					The amount has been provisionally admitted based on the document
	Total		3,91,04,86,543.87	3,80,30,85,362.00		0.00		-	76.58	0.00	0.00	10,74,01,182.00		